## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 197/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

Name of the Company Under Section		Tara Chand Bhar & OrsVs-S.A Cold Storage Pvt Ltd & Ors.  397/398		

1) Non Radmounts Banery, Ser

2) Her Sidhartha Sharma, Adv 5/1/18

37 Hs Drivida Chakraberty, Adv.

37 Hs Drivida Chakraberty, Adv.

59 Hs Namica Tiponesary, Adv.

59 Ple Namicalar Basse, Adv.

1. RILLTOBRATO ICUMAR MICKA Adv.

2. RATITA-PARAN BIMERIA Adv.

3. KULMP MALLICE Adv.

511/2018

## ORDER

Ld. Counsel for the petitioners and the respondents is present.

Both the parties are directed to file written submissions within 2 weeks from today with a copy in advance to the opposite parties.

List it on 16/02/2018 for arguments.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (I)